

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:5574

ANSWERED ON:02.05.2005

AMENDMENT IN FACTORIES ACT, 1948

Rana Shri Rabindra Kumar;Rao Shri Sambasiva Rayapati;Yadav Shri Sita Ram

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether the Government proposes to bring amendments in the Factories Act, 1948 in order to make it Labour friendly; and

(b) if so, by when the said amendment is likely to be implemented?

Answer

MINISTER OF LABOUR AND EMPLOYMENT (SHRI K. CHANDRASEKHAR RAO)

(a): Yes, Sir.

(b): It has been decided to introduce the Bill in the Parliament for the proposed amendment.